

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2017 &
IA NO. 602 OF 2017**

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Jaiprakash Association Ltd.

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pawan Upadhyay
Mr. Ratik Sharma

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R-1
Mr. G.Maheshwari (Rep.) for R-2
Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-3

ORDER

Learned counsel for the State Commission seeks three weeks time to file written submissions. He may file the same on or before 03.11.2017 after serving copy on the other side.

List the matter on **06.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**